

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 13th March, 2026.

No. LJ (A) 78/2021/49- The Governor of Meghalaya is pleased to appoint Ms. Ancy Dora Syiem, Advocate as Government Advocate (Panel) in the High Court of Meghalaya, with immediate effect and until further orders.

Sd/-

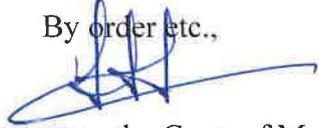
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 78/2021/49-A,
Copy forwarded to:-

Dated Shillong, the 13th March, 2026.

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya, Shillong.
5. The Treasury Officer, Shillong South Treasury, Shillong
6. The Secretary, High Court Bar Association, Shillong.
7. The Advocate Concerned.
8. Law (B) Department.
9. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.